

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2023/ 141 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jyotisikha Choudhury,
Trainee Officer,
Deputy Registrar (Judicial),
Gauhati High Court, Guwahati.

Dated Guwahati, the ¹⁶ 7 January, 2025.

Sub:- **Casual leave.**

Ref:- Your letter dated 20.12.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.12.2024 and 31.12.2024**, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/ 142-143 /A, dated , 07-01-2025

Copy to:

1. The Chief Judicial Magistrate, Nagaon.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Datta